## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 652/2018 O.A. No. 2263/2018

This the 29th day of March, 2019

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. A.K. BISHNOI, MEMBER (A)

Indian Confederation of Medical Loboratory Science (ICMLS) Through Mr. Sunil Kumar Sarkania s/o Sh. Ram Saran Age 44 years,
Lab Technician, Department of Blood Bank
PGIMSR ESIC Model Hospital Basai Dara Pur
New Delhi-110015, r/o RZ 630-A, Street No. 27
E-1, Sadh Nagar, Part-II, Palam Colony
New Delhi-110 045

Sh. N. Prasad S/o N. Narasimha Reddy Aged 36 years, General Secretary ESIC MLTA, lab Technician, Department of Pathology ESIC Medical College Hospital, Sanath Nagar Hyderabad-500038 r/o House No. 45 357/2/A, Durga Nagar, Malkagiri, Maula Ali, Secunderabad-500040

Sh. Sakthivel M S/o Madhappan, age 38 years, Lab Technician, Vice President, ESIC MLTA Department of Microbiology, ESIC-MC-PGIMSR Modal Hospital, Raja Ji Nagar, Bangalore-560010

.. Petitioners

(By Advocate: Sh. Amit Anand)

## **VERSUS**

- Hira Lal Samariya,
   Secretary,
   Ministry of Labour & Employment,
   Shram Shakti Bhawan,
   Rafi Marg, New Delhi-110001
- Sh. Raj Kumar
   Director General,
   Employees State Insurance Corporation (ESIC)

Panchdeep Bhawan, CIG Marg, New Delhi-2

.. Respondents

(By Advocate : Sh. Shlok Chandra)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this C.P. is taken up for hearing, the learned

counsel for the respondents along with the reply, enclosed the

speaking order dated 06.02.2019 passed in compliance of the

order of this Tribunal in the O.A.

2. In the circumstances, and in view of the substantial

compliance of the order of this Tribunal, the C.P. is closed.

Notices are discharged. However, the petitioners are at liberty

to avail their remedies, in accordance with law, if they are still

having any other grievance, against the orders now passed by

the respondents. No costs.

(A.K. BISHNOI)
Member (A)

(V. AJAY KUMAR) Member (J)

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